

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (Insolvency)(AT) NO.667 OF 2020

In the matter of:

M+R Logistics (India) Pvt Ltd

Appellant

Vs

AGA Publications Ltd

Respondent

Mr M. Anbalagan, MR. B Karunakaran, Mr. E. Omprakash, Advocates for appellant.

Mr. Harshal Kumar, Mr. Shivam Wadhwa, Advocates for Respondent.

ORDER

19.10.2020- Mr. Harshal Kumar, the Learned Junior Counsel appearing for the Respondent informs that his Learned senior Mr. P. Nagesh, Advocate is engaged before the another Bench of this Tribunal and hence is not in a position to appear before this Bench. Acceding to his request for an adjournment, the matter is adjourned to **11th November, 2020.**

**(Justice Venugopal M)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

Bm/kam